

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.03.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
2.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr. With	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
3.	Comp. App. (AT) No. 113 of 2021 & IA 2884 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (East) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh-R4 Ashish Aggarwal-R5 Anuj Shah-R6

For Orders

4.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor With	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
5.	Comp. App. (AT) (Ins) No. 55 of 2022	Pavan Kapoor Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Gaurav	Sumesh Dhawan Vatsala Kak
6.	Comp. App. (AT) (Ins) No. 866 of 2021	Shyam Sundar Daga Vs. AU Small Finance Bank Ltd. & Anr.	Vivek Malik	

For Directions

7.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
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8.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag Shikhar Sarin
10.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
11.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
12.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Djudta-R1
13.	Comp. App. (AT) (Ins) No. 832 of 2021	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	Bindu Bhatia-R1 Hara Kar Prabhat Shetty-R2
14.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	
15.	Comp. App. (AT) No. 07 of 2022	NCSC Healthcare Pvt. Ltd. & Ors. Vs. The Registrar of Companies & Anr.	Santosh Pandey	

For Hearing

16.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
17.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
18.	Comp. App. (AT) (Ins) No. 860 of 2021	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita Singhania-R1

19.	Comp. App. (AT) (Ins) No. 873 of 2021	Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane With	Mahesh Agarwal	Udaya Sankar
20.	Comp. App. (AT) (Ins) No. 874 of 2021	Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant With	Mahesh Agarwal	Udaya Sankar
21.	Comp. App. (AT) (Ins) No. 875 of 2021	Rolta India Ltd. Vs. Vipin Dayaram Yadav	Mahesh Agarwal	Udaya Sankar
22.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors. With	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1-138 Shrikanth-R2 Prachi WazalwarR139 Subir Kumar-R140
23.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors. With	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 J.S. Kini Suresh Dubey Sapna Krishnappa
24.	Comp. App (AT) No. 112 of 2021	Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr.	Jeevan Chandra	CS Rahul Sahasrabuddhe Meghna Rao Abhay Manudhane- R2

02:00 PM

For Hearing

25.	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors. With	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
26.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
27.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2

28.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
29.	Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
30.	Comp. App. (AT) (Ins) No. 1063 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
31.	Comp. App. (AT) (Ins) No. 66 of 2022	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar